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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

O.A. 1687 of 1997

New Delhi this the 17th day of November, 1997

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Dr. A.K. Chowdhury
S/o Late K.C. Chowdhry
R/o 'Nabin-Kutir',
Upper Nongthymmai, Dum Dum, Umpling Road,
Shillong-793014. ...Applicant

None for the applicant.

Versus

The Additional Director,
C.G.H.S. Hq.
Nirman Bhawan,
New Delhi-110 011. ..Respondent.

ORDER (ORAL)

The applicant has sent a letter dated 16.10.1997 which is filed in Part 'C' of the case file wherein, he has prayed that he may be permitted to withdraw this O.A. as he intends to file an application in the Guwahati Bench of the Tribunal.

In view of the above submission, the O.A. is dismissed as withdrawn.


(K. MUTHUKUMAR)
MEMBER (A)

Rakesh